

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.08.2022 (TUESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|---------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1084 of 2020 & I.A. No. 2774 of 2022 | Utsav securities Pvt. Ltd. Vs. Sunworld Luxury Suites Pvt. Ltd. | Raktim Gogoi Kartikeya Singh | Anshum Jain |

For Admission (Fresh Cases)

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|----|---------------------------------------|---|---------------------|----------------------|
| 2. | Comp. App. (AT) (Ins) No. 779 of 2022 | Elica Hospitality LLP Vs. Rajasthan State Industrial Development and Investment Corporation Ltd. & Anr. | Jaitegan S. Khurana | Apoorva Chowdhury-R2 |
| 3. | Comp. App. (AT) No. 134 of 2022 | Coniston Developers Pvt. Ltd. Vs. Union of India Through Regional Director (Northern Region) | Charu Sangwan | |
| 4. | Comp. App. (AT) No. 140 of 2022 | Shloka Realtors Pvt. Ltd. Vs. Union of India Through Regional Director (Northern Region) | Charu Sangwan | |

For Admission (After Notice)

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|----|---------------------------------------|---|-----------------|-------------------------------|
| 5. | Comp. App (AT) (Ins) No. 1412 of 2019 | NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd. | Rachit Devgun | Dinesh Kapil Aneesh Sharma |
| 6. | Comp. App. (AT) (Ins) No. 14 of 2020 | EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd. | AAkarshan Sahay | Arijit Mazumdar |

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| 7. | Comp. App. (AT) (Ins) No. 510 of 2022 & I.A. No. 1339 of 2022 | Neesa Leisure Ltd. Through Its Resolution Professional Amit Jain Vs. Rajasthan State Industrial and Investment Corporation | Sumant Batra | |
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For Hearing

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|-----|--|---|--------------------|---|
| 8. | Comp. App. (AT) (Ins) No. 46 of 2020 | Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd. | Shruti Agarwal | Chayan Gupta |
| 9. | Comp. App (AT) (Ins) No. 61 of 2020 & I.A. No. 168, 169 & 364 of 2020 | Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors. | Prashant S. Kejale | Usha Singh-R1 Manoj Kumar Mishra-RP |
| 10. | Comp. App. (AT) (Ins) No. 446 of 2020 | Moser Baer Karamchari Union Vs. Moser Baer Solar Ltd. | Shriya Maini | Arvind Garg Kamal Mehta-R1 |
| 11. | Comp. App. (AT) (Ins) No. 856 of 2020 | Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd. | Iqbal Tahir | Harsh Kaushik Sachin Akhoury |
| 12. | Comp. App. (AT) (Ins) No. 436 of 2021 & I.A. No. 1125, 1126 & 1127 of 2021 | Pritam Jaiswal Vs. Punjab National Bank & Anr. | Rajeev Ranjan Raj | Ashok Kriplani-R2 RP Anmol Chandan-R1 |

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

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| 13. | Comp. App. (AT) (Ins) No. 767 of 2022 (PH) | Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With | Abhishek Anand | |
| 14. | Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 (PH) | Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr. With | Abhishek Anand | |

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| 15. | Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022 | Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr. With | Dr. Rajansh Thukral | Himanshu Vij Akhil Anand Surjeet Bhadu-R1 Abhishek Anand Viren Sharma Karan Kohli |
| 16. | Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 | Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd.& Anr. | Rajansh Thukrai | Himanshu Vij Surjeet Bhadu-R1 Abhishek Anand Karan Kohli |

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By order of Hon'ble Chairperson
-sd/-
Registrar